

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.10.2022 (WEDNESDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 140 of 2021	Sumeet Vaid & Ors. Vs. AR Digital Wealth Pvt. Ltd. & Ors.	Vishal Ganda	Harshvardhan Jha Shyam Kapadia-R1 Neeha Nagpal-R1,7,9 & 10 Devashish Tiwari-R2 to R5 Hitesh Sachar-R15
2.	Comp. App. (AT) No. 17 of 2022	Agerson Telecommunication Pvt. Ltd. & Anr. Vs. Union of India & Ors.	Saurabh Kalia	Jaswinder Singh-R2
3.	Comp. App. (AT) No. 85 of 2022	Manoj Kumar Chodha & Anr. Vs. Shivani Pabbi & Anr.	Pulkit Deora	

For Admission (After Notice)

4.	Comp. App. (AT) No. 146 of 2021	Davender Handa & Anr. Vs. Union of India Through Ministry of Corporate Affairs, New Delhi & Anr.	Himanshu Harbola	Nidhi Raman Zubin Singh-R1 & R2
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For Hearing

5.	Comp. App. (AT) (Ins) No. 554 of 2021 (PH)	Paramwir Singh Tiwana & Ors. Vs. Puma Realtors Pvt. Ltd. & Anr. With	Bilal Ali	Neeraj Abhijeet Sinha Abhinav Goyai-R1 Adhish Sharma-R2 Vivek Malik
6.	Comp. App. (AT) (Ins) No. 564 of 2021 (PH)	Vivek joshi & Ors. Vs. Pawan Kumar Garg & Ors. With	Gautam Singhal	Abhijeet Sinha Abhinav Goyai-R1 Pawan kr Garg-RP Adhish Sharma-R2,3

7.	Comp. App. (AT) (Ins) No. 664 of 2021 (PH)	Aklia Constructions & Anr. Vs. Puma Realtors Pvt. Ltd. & Anr. Through Resolution Professional With	Pallavi Singh	NS Ahluwalia-R2 Vivek Malik
8.	I.A. No. 1706 of 2021 in Comp. App. (AT) (Ins) No. 645 of 2021 (PH)	Larsen & Toubro Ltd. Vs. Puma Realtors Pvt. Ltd. & Ors. With	Anand Shankar Jha	Abhinav Goyal Abhijeet Sinha Pawan Kr. Garg-RP Adhish Sharma-R2,3 Vishal Ganda
9.	I.A. No. 2150 of 2021 in Comp. App. (AT) (Ins) No. 804 of 2021 (PH)	Greater Mohali Area Development Authority PUDA Bhawan Vs. Puma Realtors Pvt. Ltd. With	Anusha Nagarajan	Adish Sharma-R1 Abhijeet Sinha Abhinav Goyal-R2
10.	Comp. App. (AT) (Ins) No. 269 of 2022 (PH)	Amarjeet Kaur & Ors. Vs. Puma Realtors through Resolution Professional & Ors.	Abhishek Parmar	Abhinav Goyal Ghazal Ghai Kushank Sindhu-R1 Adhish Sharma-R2
11.	I.A. No. 1075 - 1076 of 2021 in Comp. App. (AT) No. 65 of 2019 (PH)	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian-R9
12.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2
13.	Comp. App. (AT) No. 154 of 2021	D.B.P.L Vs. Registrar of Companies	Gaurav Kumar	Easha Kadian Himanshu

02:00 PM

For Hearing

14.	Comp. App. (AT) (Ins) No. 593 of 2021 (PH)	Gaurav Katiyar Resolution Professional of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance and Investment Managers LLP & Anr. With	Rishabh Jain	Shikhil Suri Nikita Thapar-R1 to R2 Komal Gupta Shikhil Suri Ankit Johri
15.	Comp. App. (AT) (Ins) No. 656 of 2021 (PH)	Nisus Finance & Investment Managers LLP & Anr. Vs. Gaurav Katiyar With	Shikhil Suri	Rishabh Jain

16.	Comp. App. (AT) (Ins) No. 659 of 2021 (PH)	Rupesh Das & Ors. Vs. Nisus Finance & Investment Through its Director & Ors. With	Dhruv Gupta	Rishab Jain-R3
17.	Comp. App. (AT) (Ins) No. 694 of 2021 (PH)	Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr. With	Kartik Seth	Shikhil Suri
18.	Comp. App. (AT) (Ins) No. 703 of 2021 (PH)	Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP With	Dibya Nishant	Shikhil Suri Madhu Suri Nikita Thapar-R1 & R2 Rishabh Jain-R3 Gaurav Katiyar-RP
19.	Comp. App. (AT) (Ins) No. 736 of 2021 (PH)	Deepak Gupta The AR of Financial Creditors in Class (Home Buyers) Vs. Nisus Finance & Investment Managers LLP & Ors. With	Sanjay Khanna	Shikhil Suri Madhu Suri Vinishma Kaul Nikita Thapar
20.	Comp. App. (AT) (Ins) No. 912 of 2021 (PH)	Rajesh Kumar Bhandula & Ors. Vs. Nisus Finance and Investment Managers LLP & Ors.	Soumya Kumar	Komal Gupta Shikhil Suri Nikita Thapar-R1 & R2

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar